

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3938
TO BE ANSWERED ON 28.03.2022**

PRADHAN MANTRI GARIB KALYAN YOJANA FOR MIGRANT LABOURERS

†3938. DR. MANOJ RAJORIA: SHRI JUAL ORAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of people who benefited from the Pradhan Mantri Garib Kalyan Yojana launched for migrant labourers owing to lockdown like situation since March 2020 during Covid-19 outbreak along with the State-wise details of the amount spent on this scheme;**
- (b) whether the Union Government is formulating any concrete policy regarding migrant labourers keeping in view the Covid-19 like situation in future and if so, the details thereof;**
- (c) whether the Government has made any survey on the problems of the migrant workers and if so, the different kinds of work place where these workers are facing problems; and**
- (d) the steps taken to rescue these workers and also to ensure their safety and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): The Government had announced the Pradhan Mantri Garib Kalyan Package (PMGKP) of Rs. 1.70 lakh crore on 26.3.2020 to help the poor including migrant labourers in their fight against COVID-19. PMGKP provided benefits to existing beneficiaries of the National Food Security Act (NFSA), Pradhan Mantri Ujjwala Yojana, PM-KISAN, National Social Security Programs & Employees Provident Fund Schemes covering every section of society. Besides, a comprehensive personal accident cover of Rs. 50 lakh to healthcare providers and an ex-gratia payment of Rs. 500 per month for 3 months to all women PM Jan Dhan Yojana Account holders was also provided. The benefits under the package were provided to eligible beneficiaries of every State/UT.

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(b) to (d): Ministry of Labour & Employment has launched All India Survey of migrant workers with effect from 01.04.2021.

Simultaneously, the Ministry has also launched e-SHRAM portal, a National Database of the Unorganised Workers in August, 2021. It has been made available to the States/UTs for registration of unorganised workers including migrant workers. The main objective of the portal is to create a national database of unorganised workers seeded with Aadhaar. The portal shall help determine workers' migrant status through a dynamic database. By providing linkages to NCS, ASEEM and UDYAM Portals, it shall facilitate providing job opportunities and upskilling to the migrant workers. It is also meant to facilitate delivery of Social Security benefits and welfare Schemes to the migrant workers. As on 23.03.2022, more than 26.88 crore unorganised workers have been registered on this portal.
